

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2494

ANSWERED ON:27.08.2012

CONSERVATION OF NATURAL RESOURCES

Danve Shri Raosaheb Patil;Haque Shri Sk. Saidul;Lal Shri Pakauri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has formulated any scheme for effective and expeditious disposal of the cases matters related to conservation of environment and natural resources including hilly areas of the country;

(b) if so, the details thereof; and

(c) the extent to which success has been achieved by the Government as a result thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The National Green Tribunal has been established under National Green Tribunal Act, 2010 on 18.10.2010 for effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto. The Tribunal is mandated to make an endeavour for disposal of applications or appeals finally within 6 months of filing of the same.